

dted. 23.1.93
order/Judgement despatched
to Applicant/Respondent (s)
on 21/2/93

W
412.

C.P. No. 102/93
For order Fixed
on 16/8/93

Yeli

C.P. 102/93 in OA 429/92, C.P. 96/93 in OA 435/92, C.P. 98/93 in OA 433/92, C.P. 94/93 in OA 440/92, C.P. 95/93 in OA 442/92 and C.P. 97/93 in OA 445/92.

Dated: 16.8.93

Shri D.V.Gangal, counsel for the applicant. Shri V.S. Masurkar, counsel for the respondents.

Shri Masurkar accepts notice on behalf of the alleged contemner. They may file the written reply within four weeks with an advance copy to the counsel for the applicant, who may file rejoinder within one week thereafter. List the cases for orders on C.P. on 20.9.93.

Lakshmi S.
(Lakshmi Swaminathan)
Member (J)

M.Y. Priolkar
(M.Y. Priolkar)
Member (A)

NS

*Rowan
P. 11 P
28/9/93.*